

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1475/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Efficient Fire Services
 V/s
 Walchandnagar Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

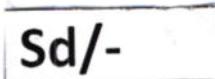
S. No.	NAME	DESIGNATION	SIGNATURE
1	CSRITESH RMAHAJAN	PCS FOR applicant	

ORDER

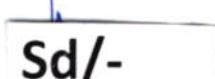
CP No.1475/ I&BP/NCLT/MB/MAH/2017

First Call : None Present. Pass over.

Second Call: At request of the Petitioner Counsel, list this matter on 20.11.2017 for
 filing consent terms and withdrawal memo.


Sd/-

V. NALLASENAPATHY
 Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)